

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.235 OF 2015 AND
APPEAL NO.191 OF 2015 & IA NO. 331 OF 2015

Dated: 11th January, 2018

Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 235 OF 2015

D.B. Power Limited

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Devdut Kamath

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Rajat for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Shashi Kumar Jain
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Neeraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshini for R-9

Mr. Deepak Khurana for Lanco Power

A.NO.191 OF 2015 & IA NO. 331 OF 2015

**Lanco Power Limited
Versus**

.... Appellant(s)

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Rajat for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Shashi Kumar Jain for R-3 to R-5
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Hemant Singh for D B Power

Mr. Neeraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshini for R-9

ORDER

We have heard learned counsel appearing for the Appellants and the learned counsel appearing for the Respondents.

Appeal Nos. 235 of 2015 and 191 of 2015 are Reserved for Judgments.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

tpd/js